

than two months in Delhi, UP, Punjab and Haryana ;

(b) whether this disease is accompanied by symptoms of jaundice and cerebral disorders ;

(c) if so, whether the malaria parasite have been found to be resistant to common anti-malaria drugs ; and

(d) the steps which Government have taken to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) There has some increase in the *P. falciparum* malaria cases in the State of Uttar Pradesh, Punjab and Union Territory of Delhi.

(b) Yes. However, no such report has been received from the States

(c) Monitoring of chloroquine has revealed a foci of *P. falciparum* resistance strain in Shakti Nagar and Mirpur Primary Health Centre of Mirzapur district. Alternate drugs are being used in such areas.

(d) A strategy of mass drug administration, alternate drugs wherever necessary, intensification of surveillance measures, opening up of drug distribution centres and insecticidal spray coverage in the affected areas has been adopted. Adequate quantities of anti-malaria drugs and insecticides have been provided to the State Governments.

पूर्वी क्षेत्र के तिलैया स्टेशन के  
घाउटर सिग्नल पर 1 डाउन  
डी० सी० मालगाड़ी से की  
गई गेहूँ की चोरी

2661. श्री रामावतार शास्त्री : क्या  
रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 18 अक्टूबर

1983 को 1 डाउन डी० सी० मालगाड़ी को  
पूर्वी रेलवे के तिलैया स्टेशन के घाउटर  
सिग्नल पर रोककर उसमें से गेहूँ की 200  
बोरियां चुरा ली गई थी ;

(ख) यदि हाँ, तो इस चोरी में संलग्न  
व्यक्तियों का ब्योरा क्या है ; और

(ग) सरकार ने उनके विरुद्ध क्या  
कार्रवाई की है ?

रेल मंत्री (श्री ए० बी० ए० गनी खां  
चौधरी) : (क) जी नहीं ।

(ख) और (ग) प्रश्न नहीं उठता ।

Location for stationing the Imported  
Floating Dry Dock

2662. SHRI DIGAMBAR SINGH :  
Will the Minister of SHIPPING AND  
TRANSPORT be pleased to state :

(a) Whether M/s. Escort's floating  
Dry Dock has since arrived in India and  
Centre has asked the Nhava-Sheva Port  
Trust (NSPT) to allow its temporary par-  
king to which it has twice denied per-  
mission to station the Dry Dock in its  
waters on the plea that this would rest-  
rict the turning circle of ships coming  
into the port ;

(b) whether the Bombay Port Trust  
has also denied that it had given permis-  
sion to locate the floating Dry Dock in  
the waters under the jurisdiction of  
NSPT ;

(c) if so, under what circumstances  
Rs. 25 crore Dry Dock was imported by  
M/s. Escorts without first getting appro-  
val for its permanent location and  
whether Government's prior approval had  
been obtained in the first instance ;

(d) whether Government have by now  
decided its permanent location ; and

(e) if so, where ?